

Shortage of funds to pay for subsidy bills

3085. SHRI DEREK O'BRIEN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government does not have the funds to pay subsidy bills for farm nutrients, the details thereof;

(b) whether the budgetary allocations are not sufficient to clear farm nutrient subsidy bills, the details thereof; and

(c) whether Government already has arrears in payment of such subsidy, the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D.V. SADANANDA GOWDA): (a) No.

(b) Yes, Sir. The budgetary allocations are not sufficient to clear farm nutrient subsidy bills, and the details are given in the Statement (*See* below).

(c) Yes Sir, as on date, the scheme-wise arrear of subsidy is given in the Statement.

Statement-I*Details of budget allocation to clear farm nutrient subsidy bills*

(As on 12.03.2020)

(` in crores)

Sl. No.	Scheme	BE	Expenditure	Balance available	Bills pending as on date
1.	Indigenous P&K	15,906.00	15,899.36	6.64	5,341.31
2.	City Compost	32.00	32.00	0.00	21.29
3.	Imported P&K	10,429.00	10,377.67	51.33	3,862.51
4.	Imported Urea	14,049.00	13,483.72	565.28	4,177.59
5.	Indigenous Urea	43,050.00	42,795.92	254.08	31,052.78
TOTAL		83,466.00	82,588.67	877.33	44,455.48

Statement-II*Details of scheme-wise arrear of subsidies*

(As on 12.03.2020)

(₹ in crores)

Sl. No.	Scheme	Bills pending as on date
1.	Indigenous P&K	5,341.31
2.	City Compost	21.29
3.	Imported P&K	3,862.51
4.	Imported Urea	4,177.59
5.	Indigenous Urea	31,052.78
TOTAL		44,455.48

Sale of assets of Hindustan Antibiotics Limited (HAL)

3086. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the sale of assets (land) of HAL to Government agencies was not successful consequent to the decision of Government to sell HAL;

(b) if so, the details thereof; and

(c) whether Government is considering its revival as it is the first public sector drug manufacturing company established in the country?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D.V. SADANANDA GOWDA): (a) and (b) The Union Cabinet in its meeting held on 28.12.2016 had *inter-alia* decided for strategic sale of Hindustan Antibiotics Limited (HAL) after meeting its liabilities from the sale of surplus land to Government agencies. As land sale to government agencies could not materialize, the issue was considered by the Cabinet again in its meeting held on 17.07.2019, wherein it was decided that sale of surplus land of PSU be as per revised Department of Public Enterprises' (DPE's) guidelines dated 14.06.2018 which permit sale of land to any entity. Further follow up action in pursuance of the Cabinet's decision dated 17.07.2019 is being taken.